

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 1626/2019 With
M.A No. 3012/2019**

This the 15th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Vijay Prakash
M.H.O., 61 years, Group 'A',
S/o. Late Shri Guru Prakash Saxena,
R/o. E-94, MCD Officers Colony,
Minto Road, New Delhi – 02.Applicant

(By Advocate : Mr. Rajeev Sharma)

Versus

1. The Commissioner,
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre,
4th Floor, J. L. Nehru Marg,
New Delhi – 110 002.
2. The Director (Personnel),
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre,
13th Floor, J. L. Nehru Marg,
New Delhi – 110 002.

(By Advocate : Mr. R. V. Sinha)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for applicant submits that he has been instructed by his client to withdraw the O.A and seeks permission.

2. Permission is accorded and the O.A is dismissed as

withdrawn. There shall be no order as to costs. M.As if any shall also stand disposed of.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/